

NOTIFICATION NO. 100 / 2021

The following changes are effected in the Sitting Arrangement made during Summer Vacation, 2021 – **Third Part from 17.05.2021 to 23.05.2021** in the Principal Seat at Madras.

Hon'ble Mrs.Justice R.Hemalatha will take up the Criminal Original Petitions – Bail Applications and all other Petitions concerning Bail. All other Single Bench Criminal Side matters.

// BY ORDER OF THE HON'BLE THE CHIEF JUSTICE //

HIGH COURT, MADRAS :
DATED : 10.05.2021 :

M. N. SENTHIL KUMAR
REGISTRAR (JUDICIAL)
